

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3863 of 2020**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

02/ 21.07.2020 Heard through V.C.

2. Call for the case diary as well as the postmortem report from the court concerned.
3. Put up this case on **25.08.2020**.

(Deepak Roshan, J.)

Pramanik/